

Sl. No.	Commodity Variety	2007-08	2008-09	2009-10	2010-11	2011-12
3.	Jute	1055	1250	1375	1575	1675
4.	Sugarcane	81.18	81.18	129.84@	139.12@	145.00@*

@ Fair and remunerative price.

\* At 9.5 percent recovery, subject to a premium of ₹ 1.53 for every 0.1 percent increase in the recovery above 9.5 percent.

*Details of Minimum Support Prices for other crops*

(₹ per quintal)

Sl. No.	Commodity Variety	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18
1.	Copra (Calender Year)	5100	5250	5250	5550	5950	6500
	Ball	5350	5500	5500	5830	6240	6785
2.	De-Husked Coconut (Calender Year)	1400	1425	1425	1500	1600	1760
3.	Jute	2200	2300	2400	2700	3200	3500
4.	Sugarcanes	170.00	210.00	220.00	230.00	230.00	255.00

\$ Fair and remunerative price.

**Implementation of assurances of Ministers**

755. PROF. M.V. RAJEEV GOWDA: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the implementation of assurances given by Ministers in Parliament is a function of the Ministry;

(b) if so, the percentage pendency of assurances made in the Rajya Sabha between the 7th of July 2014 and the 12th of April 2017;

(c) the Ministry-wise percentage pendency of assurances between the 7th of July 2014 and the 12th of April 2017; and

(d) whether on comparing between the 15th and 16th Lok Sabha, there is an increase in the pendency of assurances; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Yes Sir, however, the role of the Ministry is restricted to coordinate with all Ministries/Departments to ensure timely Implementation of the Assurances by holding periodical meetings with concerned Ministries/Departments. The onus of Implementation of Assurances lies on the Ministry/Department concerned.

(b) and (c) The percentage of pending assurances made in the Rajya Sabha between the 7th July 2014 to 12th April 2017 is 41.06%. However, the Ministry does not maintain the record of Ministry wise percentage of pendency of Assurances.

(d) The percentage of pendency in respect of 15th Lok Sabha is 8.07% and that of 16th Lok Sabha upto 12th AprTI, 2017 is 41.06%. However, as the 16th Lok Sabha is still on, it may not be feasible to compare the figures.

#### **Rail connectivity with capital of Manipur**

756. SHRI K. BHABANANDA SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) by when the capital of Manipur would be connected through railway;
- (b) whether many deadlines could not be met in the past, if so, the details thereof;
- (c) the proposed railway stations in the State;
- (d) whether the Imphal to Jiribam railway line is part of the Trans-Asian railway network; and
- (e) if so, the details thereof along with the proposed stations of the network in the State and the time-frame of actions proposed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) and (e) Jiribam-Imphal (125 km) new line has been taken up to connect capital city of Manipur (Imphal) at an anticipated cost of ₹9658 crore. An expenditure of ₹5278 crore has been incurred upto March, 2017 and an outlay of ₹1400 crore has been provided for 2017-18 for this project. Completion of projects depends on many factors such as land acquisition, forestry and wild life clearances, shifting of services, construction of road over and road under bridges, law and order etc. As many